

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :12-07-2024

Date : 12.07.2024									
S L N O	C.A.No	Date of Applica tion	Case No.	Name of the Applicant	C.C Type	Jud ge / Cou rt Nam e	C.C Applied For	Deali ng Secti on	Sea t
1	58528/ 2024	12.07.20 24	RSA- 330/201 5	L. SAHOO	C.O.		Order Dtd. 2024- 07-05	SECON D APPEA L	(Se at No- 1)
2	58529/ 2024	12.07.20 24	WA- 94/2023	K.K. NATH	C.O.		Order Dtd. 2024- 07-10	WRIT APPEA L	(Se at No- 7)
3	58530/ 2024	12.07.20 24	ABLAPL- 3243/20 20	A.K. MOHANTY	C.O.	COU RT NO. 7	Order Dtd. 2022- 03-03	BAIL- 1	(Se at No- 6)
4	58531/ 2024	12.07.20 24	WP (C) - 34311/2 022	P C MOHAPATRA	C.O.	COU RT NO. 7	Order Dtd. 2024- 07-10	WRIT BRANC H-3	(Se at No- 14)
5	58532/ 2024	12.07.20 24	WP (C) - 12065/2 023	SARADA NAYAK	C.O.	COU RT NO. 7	Order Dtd. 2024- 07-10	WRIT BRANC H-3	(Se at No- 33)
6	58533/ 2024	12.07.20 24	WP (C) - 15814/2 024	KHAGESWAR BEHERA	C.O.	COU RT NO. 7	Order Dtd. 2024- 07-10	WRIT BRANC H-7	(Se at No- 15)
7	58534/ 2024	12.07.20 24	WP (C) - 12065/2 023	DILLIP SAMAL	C.O.	COU RT NO. 7	Order Dtd. 2024- 07-10	WRIT BRANC H-3	(Se at No- 33)
8	58535/ 2024	12.07.20 24	WPC (OA) - 851/201 8	B. SAMAL	C.O.	COU RT NO. 7	Order Dtd. 2024- 07-10	OA Branc h	(Se at No- 1)
9	58536/ 2024	12.07.20 24	WP (C) -	G D MALLICK	C.O.	COU	Order Dtd. 2024-	WRIT	(Se

	2024	24	28761/2021			RT NO. 7	07-11	BRANCH-3	at No-11)
10	58537/2024	12.07.2024	WP (C) - 28761/2021	SAROJ KU. PARIDA	C.O.	COURT NO. 7	Order Dtd. 2024-07-11	WRIT BRANCH-3	(Se at No-11)
11	58538/2024	12.07.2024	WPC (OA) - 1198/2018	M.R. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-07-09	OA Branch	(Se at No-1)
12	58540/2024	12.07.2024	WP (C) - 16427/2024	GOPINATH SETHI	C.O.	COURT NO. 7	Order Dtd. 2024-07-11	WRIT BRANCH-6	(Se at No-35)
13	58541/2024	12.07.2024	WP (C) - 16320/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-07-11	WRIT BRANCH-5	(Se at No-21)
14	58542/2024	12.07.2024	CRP-16/2016	S M DHAL	C.O.	COURT NO. 14	Order Dtd. 2024-07-03	CIVIL REVISION	(Se at No-1)
15	58543/2024	12.07.2024	CRP-10/2023	DILLIP SAMAL	C.O.	COURT NO. 14	Order Dtd. 2024-07-10	CIVIL REVISION	(Se at No-1)
16	58544/2024	12.07.2024	WP (C) - 10654/2024	G.S. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-08-05	WRIT BRANCH-5	(Se at No-21)
17	58545/2024	12.07.2024	CRP-10/2023	P K BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-07-10	CIVIL REVISION	(Se at No-1)
18	58546/2024	12.07.2024	WP (C) - 16078/2024	S. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-07-11	WRIT BRANCH-1	(Se at No-4)
19	58547/2024	12.07.2024	WA-1036/2022	SAROJ KU. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-07-02	WRIT APPEAL	(Se at No-6)
20	58548/2024	12.07.2024	WP (C) - 15164/2024	K.C. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-07-10	WRIT BRANCH-7	(Se at No-48)
21	58549/2024	12.07.2024	WP (C) - 15164/2024	SANTOSH KUMAR NANDA, A.NAND A, S.DAS	C.O.	COURT NO. 1	Order Dtd. 2024-07-10	WRIT BRANCH-7	(Se at No-48)

22	58550/2024	12.07.2024	WA-1311/2022	SAPAN KUMAR PAL	C.O.	COURT NO. 1	Order Dtd. 2024-06-26	WRIT APPEAL	(Seat No-2)
23	58551/2024	12.07.2024	WP (C) - 16590/2024	G.D. SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-07-11	WRIT BRANCH-7	(Seat No-18)
24	58552/2024	12.07.2024	CONTC-1805/2017	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-05	CONTE MPT	(Seat No-5)
25	58553/2024	12.07.2024	WP (C) - 16519/2024	K.P. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-07-11	WRIT BRANCH-7	(Seat No-18)
26	58554/2024	12.07.2024	CONTC-1806/2017	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-05	CONTE MPT	(Seat No-5)
27	58555/2024	12.07.2024	WP (C) - 16584/2024	G.D. SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-07-11	WRIT BRANCH-7	(Seat No-18)
28	58556/2024	12.07.2024	CONTC-1801/2017	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-05	CONTE MPT	(Seat No-5)
29	58557/2024	12.07.2024	WP (C) - 16520/2024	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-07-11	WRIT BRANCH-7	(Seat No-18)
30	58558/2024	12.07.2024	CONTC-1800/2017	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-05	CONTE MPT	(Seat No-2)
31	58559/2024	12.07.2024	WP (C) - 16575/2024	S.DASH	C.O.	COURT NO. 1	Order Dtd. 2024-07-11	WRIT BRANCH-7	(Seat No-18)
32	58560/2024	12.07.2024	CONTC-1812/2017	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-05	CONTE MPT	(Seat No-5)
33	58561/2024	12.07.2024	WP (C) - 16563/2024	B. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-07-11	WRIT BRANCH-7	(Seat No-18)
34	58562/2024	12.07.2024	CONTC-1813/2017	KANTHAMANI SAHOO	C.O.	COURT NO.	Order Dtd. 2024-07-05	CONTE MPT	(Seat No-

						1			5)
35	58563/2024	12.07.2024	WP (C) - 16564/2024	MANORANJAN NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-11	WRIT BRANCH-7	(Seat No-18)
36	58564/2024	12.07.2024	CONTC-1814/2017	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-05	CONTE MPT	(Seat No-5)
37	58565/2024	12.07.2024	WP (C) - 16546/2024	PRADIPTA KUMAR PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-11	WRIT BRANCH-7	(Seat No-18)
38	58566/2024	12.07.2024	WP (C) - 16551/2024	PRADIPTA KUMAR PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-11	WRIT BRANCH-7	(Seat No-18)
39	58567/2024	12.07.2024	CONTC-1832/2017	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-05	CONTE MPT	(Seat No-5)
40	58568/2024	12.07.2024	WP (C) - 16558/2024	PRADIPTA KUMAR PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-07-11	WRIT BRANCH-7	(Seat No-18)
41	58569/2024	12.07.2024	CONTC-1811/2017	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-05	CONTE MPT	(Seat No-5)
42	58570/2024	12.07.2024	WP (C) - 16508/2024	D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No-18)
43	58571/2024	12.07.2024	CONTC-1794/2017	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-05	CONTE MPT	(Seat No-2)
44	58572/2024	12.07.2024	WP (C) - 16560/2024	B. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-07-11	WRIT BRANCH-7	(Seat No-18)
45	58573/2024	12.07.2024	CONTC-1799/2017	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-05	CONTE MPT	(Seat No-2)
46	58574/2024	12.07.2024	CONTC-1833/2017	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-05	CONTE MPT	(Seat No-5)
47	58575/2024	12.07.2024	WPC (OAC) -	D.K. MOHANTY	C.O.	COURT	Order Dtd. 2024-07-11	OA Branc	(Seat

			2295/2017			NO. 1		h	No-1)
48	58576/2024	12.07.2024	WP (C) - 16191/2021	D.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-07-11	WRIT BRANCH-6	(Seat No-26)
49	58577/2024	12.07.2024	CONTC-1831/2017	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-05	CONTE MPT	(Seat No-5)
50	58578/2024	12.07.2024	CONTC-1830/2017	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-05	CONTE MPT	(Seat No-5)
51	58579/2024	12.07.2024	CONTC-1829/2017	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-05	CONTE MPT	(Seat No-5)
52	58580/2024	12.07.2024	CONTC-1828/2017	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-05	CONTE MPT	(Seat No-5)
53	58581/2024	12.07.2024	CONTC-1827/2017	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-05	CONTE MPT	(Seat No-5)
54	58582/2024	12.07.2024	WP (C) - 6145/2022	DR.PURUSOTTA M CHULI	C.O.	COURT NO. 1	Order Dtd. 2024-07-11	WRIT BRANCH-3	(Seat No-28)
55	58583/2024	12.07.2024	CONTC-1826/2017	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-05	CONTE MPT	(Seat No-5)
56	58584/2024	12.07.2024	WP (C) - 16331/2024	D.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-07-11	WRIT BRANCH-5	(Seat No-21)
57	58585/2024	12.07.2024	CONTC-1825/2017	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-05	CONTE MPT	(Seat No-5)
58	58586/2024	12.07.2024	WP (C) - 16483/2024	BANABIHARI RAY	C.O.	COURT NO. 1	Order Dtd. 2024-07-11	WRIT BRANCH-6	(Seat No-35)
59	58587/2024	12.07.2024	CONTC-1824/2017	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-05	CONTE MPT	(Seat No-5)
60	58588/	12.07.2024	WP (C) -	K.P. BEHERA	C.O.	COU	Order Dtd. 2024-	WRIT	(Se

	2024	24	16517/2024			RT NO. 1	07-11	BRANCH-7	at No-18)
61	58589/2024	12.07.2024	CONTC-1807/2017	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-05	CONTE MPT	(Seat No-5)
62	58590/2024	12.07.2024	WP (C) - 16576/2024	G.D. SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-07-11	WRIT BRANCH-7	(Seat No-18)
63	58591/2024	12.07.2024	CONTC-1834/2017	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-05	CONTE MPT	(Seat No-5)
64	58592/2024	12.07.2024	WP (C) - 16571/2024	G.D. SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-07-11	WRIT BRANCH-7	(Seat No-18)
65	58593/2024	12.07.2024	CONTC-1810/2017	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-05	CONTE MPT	(Seat No-5)
66	58594/2024	12.07.2024	WP (C) - 16594/2024	G.D. SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-07-11	WRIT BRANCH-7	(Seat No-18)
67	58595/2024	12.07.2024	CONTC-1823/2017	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-05	CONTE MPT	(Seat No-5)
68	58596/2024	12.07.2024	WPC (OAC) - 1201/2018	R.K. BISOI	C.O.	COURT NO. 1	Order Dtd. 2021-10-07	OA Branch	(Seat No-1)
69	58597/2024	12.07.2024	CONTC-1822/2017	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-05	CONTE MPT	(Seat No-5)
70	58598/2024	12.07.2024	WPC (OAC) - 964/2018	P.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-07-10	OA Branch	(Seat No-1)
71	58599/2024	12.07.2024	CONTC-1821/2017	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-05	CONTE MPT	(Seat No-5)
72	58600/2024	12.07.2024	CONTC-1820/2017	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-05	CONTE MPT	(Seat No-5)

73	58601/2024	12.07.2024	WPC (OA) - 218/2018	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-09	OA Branch	(Seat No-1)
74	58602/2024	12.07.2024	CONTC-1808/2017	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-05	CONTE MPT	(Seat No-5)
75	58603/2024	12.07.2024	WPC (OA) - 573/2018	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-09	OA Branch	(Seat No-1)
76	58604/2024	12.07.2024	BLAPL-12955/2023	ASHOK KUMAR ROUT	C.O.	COURT NO. 17	Order Dtd. 2024-07-10	BAIL-1	(Seat No-5)
77	58605/2024	12.07.2024	WPC (T) - 19/2017	M.R. BARIK	C.O.	COURT NO. 17	Order Dtd. 2024-07-09	OA Branch	(Seat No-1)
78	58606/2024	12.07.2024	WPC (OAC) - 3740/2017	P.K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2024-07-09	OA Branch	(Seat No-1)
79	58607/2024	12.07.2024	WPC (OAC) - 3365/2017	P.K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 5000-01-01	OA Branch	(Seat No-1)
80	58608/2024	12.07.2024	WPC (OAC) - 3365/2017	M. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-07-09	OA Branch	(Seat No-1)
81	58609/2024	12.07.2024	WPC (OAC) - 3774/2017	M.R. BARIK	C.O.	COURT NO. 17	Order Dtd. 2024-07-09	OA Branch	(Seat No-1)
82	58610/2024	12.07.2024	CONTC-1797/2017	K. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-07-05	CONTE MPT	(Seat No-2)
83	58611/2024	12.07.2024	CONTC-1798/2017	K. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-07-05	CONTE MPT	(Seat No-2)
84	58612/2024	12.07.2024	CONTC-1803/2017	K. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-07-05	CONTE MPT	(Seat No-5)
85	58613/2024	12.07.2024	CONTC-1804/2017	K. SAHOO	C.O.	COURT NO.	Order Dtd. 2024-07-05	CONTE MPT	(Seat No-

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86	58614/2024	12.07.2024	WP (C) - 16265/2024	P.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-08-27	WRIT BRANCH-4	(Serial No-46)
87	58615/2024	12.07.2024	WP (C) - 15951/2024	K.K. NATH	C.O.	COURT NO. 23	Order Dtd. 2024-07-10	WRIT BRANCH-8	(Serial No-41)
88	58616/2024	12.07.2024	FAO-280/2024	S.R. OJHA	C.O.	COURT NO. 23	Order Dtd. 2024-08-14	MISC. APPEAL SEC.	(Serial No-2)
89	58617/2024	12.07.2024	CONTC-1815/2017	K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-07-05	CONTEMPT	(Serial No-5)
90	58618/2024	12.07.2024	CONTC-1816/2017	K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-07-05	CONTEMPT	(Serial No-5)
91	58619/2024	12.07.2024	CONTC-1817/2017	K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-07-05	CONTEMPT	(Serial No-5)
92	58620/2024	12.07.2024	CONTC-1818/2017	K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-07-05	CONTEMPT	(Serial No-5)
93	58621/2024	12.07.2024	CONTC-1819/2017	K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-07-05	CONTEMPT	(Serial No-5)
94	58622/2024	12.07.2024	CONTC-1809/2017	K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-07-05	CONTEMPT	(Serial No-5)
95	58623/2024	12.07.2024	BLAPL-720/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 23	Order Dtd. 2024-07-10		(Serial No-5)
96	58624/2024	12.07.2024	CONTC-1802/2017	K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-07-05	CONTEMPT	(Serial No-5)
97	58625/2024	12.07.2024	ABLAPL-6703/2024	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2024-07-10		(Serial No-5)
98	58626/2024	12.07.2024	ABLAPL-1879/20	RAKESH SETHI	C.O.	COURT	Order Dtd. 2024-03-06	BAIL-1	(Serial No-5)

			24			NO. 2			No-3)
99	58627/ 2024	12.07.20 24	BLAPL- 4479/20 24	P K BARIK	C.O.	COU RT NO. 2	Order Dtd. 2024- 07-10		(Se at No- 3)
10 0	58628/ 2024	12.07.20 24	BLAPL- 4343/20 24	N SAHOO	C.O.	COU RT NO. 2	Order Dtd. 2024- 07-10	BAIL- 2	(Se at No- 7)
10 1	58629/ 2024	12.07.20 24	BLAPL- 5540/20 24	B S SWAIN	C.O.	COU RT NO. 2	Order Dtd. 2024- 07-10		(Se at No- 7)
10 2	58631/ 2024	12.07.20 24	BLAPL- 6505/20 24	M R SAHOO	C.O.	COU RT NO. 2	Order Dtd. 2024- 07-10	BAIL- 1	(Se at No- 5)
10 3	58633/ 2024	12.07.20 24	WP (C) - 22850/2 011	G SAHOO	C.O.	COU RT NO. 2	Order Dtd. 2024- 07-10	WRIT BRANC H-4	(Se at No- 37)
10 4	58634/ 2024	12.07.20 24	ABLAPL- 4330/20 24	P K MOHANTY	C.O.	COU RT NO. 2	Order Dtd. 2024- 07-10		(Se at No- 37)
10 5	58636/ 2024	12.07.20 24	MATA- 193/202 2	B.K. DAS	C.O.	COU RT NO. 1	Order Dtd. 2024- 07-29	FIRST APPEA L	(Se at No- 1)
10 6	58637/ 2024	12.07.20 24	ABLAPL- 4641/20 24	M N MOHANTY	C.O.	COU RT NO. 1	Order Dtd. 2024- 07-10		(Se at No- 1)
10 7	58638/ 2024	12.07.20 24	MATA- 59/2023	A.K. MISHRA	C.O.	COU RT NO. 1	Order Dtd. 2024- 07-10	FIRST APPEA L	(Se at No- 4)
10 8	58639/ 2024	12.07.20 24	MATA- 53/2018	S. CHOUDHURY	C.O.	COU RT NO. 1	Order Dtd. 2024- 07-10	FIRST APPEA L	(Se at No- 3)
10 9	58640/ 2024	12.07.20 24	WPCRL- 47/2024	S. BEHERA	C.O.	COU RT NO. 1	Order Dtd. 2024- 07-31	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101)
11 0	58641/ 2024	12.07.20 24	ABLAPL- 5059/20	SARAT DASH	C.O.	COU RT	Order Dtd. 2024- 07-10	BAIL- 2	(Se at

			24			NO. 1			No-9)
11 1	58642/ 2024	12.07.20 24	WPC (OAP PC) - 165/201 8	D. BISWAL	C.O.	COU RT NO. 1	Order Dtd. 2024- 07-01	OA Branc h	(Se at No- 1)
11 2	58643/ 2024	12.07.20 24	ABLAPL- 3710/20 24	S. CHOUDHURY	C.O.	COU RT NO. 1	Order Dtd. 2024- 07-10		(Se at No- 1)
11 3	58644/ 2024	12.07.20 24	ABLAPL- 3416/20 24	SANJIB KUMAR BHANJADEO	C.O.	COU RT NO. 1	Order Dtd. 2024- 07-10	BAIL- 2	(Se at No- 12)
11 4	58645/ 2024	12.07.20 24	ABLAPL- 4255/20 24	R K BARIK	C.O.	COU RT NO. 7	Order Dtd. 2024- 07-03		(Se at No- 12)
11 5	58646/ 2024	12.07.20 24	ABLAPL- 2888/20 24	PRATAP SAHOO	C.O.	COU RT NO. 7	Order Dtd. 2024- 07-10	BAIL- 1	(Se at No- 4)
11 6	58647/ 2024	12.07.20 24	ABLAPL- 4255/20 24	P K MOHANTY	C.O.	COU RT NO. 7	Order Dtd. 2024- 07-03		(Se at No- 4)
11 7	58648/ 2024	12.07.20 24	ABLAPL- 5609/20 24	P K LENKA	C.O.	COU RT NO. 7	Order Dtd. 2024- 07-10		(Se at No- 4)
11 8	58649/ 2024	12.07.20 24	ABLAPL- 1915/20 24	A. K. BEHERA	C.O.	COU RT NO. 2	Order Dtd. 2024- 07-10	BAIL- 1	(Se at No- 4)
11 9	58650/ 2024	12.07.20 24	ABLAPL- 5029/20 24	S K ACHARYA	C.O.	COU RT NO. 2	Order Dtd. 2024- 07-10		(Se at No- 4)
12 0	58651/ 2024	12.07.20 24	ABLAPL- 3742/20 24	SANJIB KUMAR BHANJADEO	C.O.	COU RT NO. 2	Order Dtd. 2024- 07-10	BAIL- 2	(Se at No- 9)
12 1	58652/ 2024	12.07.20 24	BLAPL- 4194/20 24	SIBA PRASAD SAHOO	C.O.	COU RT NO. 2	Order Dtd. 2024- 07-10	BAIL- 2	(Se at No- 9)
12 2	58653/ 2024	12.07.20 24	BLAPL- 3682/20 24	AMLAN SHAKTI PAUL	C.O.	COU RT NO. 2	Order Dtd. 2024- 07-10	BAIL- 2	(Se at No- 9)
12	58654/ 2024	12.07.20	BLAPL-	AMLAN SHAKTI	C.O.	COU	Order Dtd. 2024-		(Se

3	2024	24	6577/2024	PAUL		RT NO. 2	07-10		at No-9)
124	58655/2024	12.07.2024	ABLAPL-5650/2024	H K MOHANTA	C.O.	COURT NO. 2	Order Dtd. 2024-07-10		(Seat No-9)
125	58656/2024	12.07.2024	BLAPL-5857/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2	Order Dtd. 2024-07-10		(Seat No-9)
126	58657/2024	12.07.2024	CRLMC-2533/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2	Order Dtd. 2024-07-11		(Seat No-9)
127	58658/2024	12.07.2024	ABLAPL-5613/2024	SOU MYASARATHI DAS	C.O.	COURT NO. 2	Order Dtd. 2024-07-10		(Seat No-9)
128	58659/2024	12.07.2024	CRLMC-2401/2024	M. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-07-09		(Seat No-9)
129	58660/2024	12.07.2024	BLAPL-3899/2024	D K JENA	C.O.	COURT NO. 2	Order Dtd. 2024-07-10		(Seat No-9)
130	58661/2024	12.07.2024	BLAPL-1135/2024	H. K. PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-07-10		(Seat No-9)
131	58662/2024	12.07.2024	CRLMC-2381/2024	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-2)
132	58664/2024	12.07.2024	BLAPL-6674/2024	B. N. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-10		(Seat No-2)
133	58665/2024	12.07.2024	BLAPL-2702/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-10		(Seat No-2)
134	58666/2024	12.07.2024	BLAPL-4255/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-10	BAIL-1	(Seat No-1)

13 5	58667/ 2024	12.07.20 24	BLAPL- 2509/20 24	A P SAHOO	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 07-05		(Se at No- 1)
13 6	58669/ 2024	12.07.20 24	WP (C) - 8627/20 20	R.R.DAS	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 06-25	WRIT BRANC H-1	(Se at No- 1)
13 7	58671/ 2024	12.07.20 24	BLAPL- 2373/20 24	K. DANG	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 07-10		(Se at No- 1)
13 8	58673/ 2024	12.07.20 24	BLAPL- 6657/20 24	B. B. MALLICK	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 07-10		(Se at No- 1)
13 9	58674/ 2024	12.07.20 24	BLAPL- 6663/20 24	H. K. PANDA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 07-10		(Se at No- 1)
14 0	58675/ 2024	12.07.20 24	BLAPL- 6670/20 24	M. R. SAHOO	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 07-10	BAIL- 1	(Se at No- 5)
14 1	58677/ 2024	12.07.20 24	BLAPL- 6678/20 24	A. K. MOHANTY	C.O.	COU RT NO. 2 OLD	Order Dtd. 9999- 12-31		(Se at No- 5)
14 2	58678/ 2024	12.07.20 24	BLAPL- 5814/20 24	A. K. NAYAK	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 07-10		(Se at No- 5)
14 3	58679/ 2024	12.07.20 24	BLAPL- 4810/20 24	R. K. MAHABHOI	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 07-10		(Se at No- 5)
14 4	58681/ 2024	12.07.20 24	ABLAPL- 4060/20 24	A. K. BISOI	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 07-10		(Se at No- 5)
14 5	58682/ 2024	12.07.20 24	ABLAPL- 6775/20	P. BEHERA	C.O.	COU RT	Order Dtd. 2024- 07-11		(Se at

			24			NO. 2 OLD			No-5)
14	58692/ 2024	12.07.20 24	ABLAPL- 6727/20 24	B DAS	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 07-10		(Se at No- 5)
14	58693/ 2024	12.07.20 24	CMP- 722/202 4	P.K. MISHRA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 07-11	WRIT BRANC H-5	(Se at No- 23)
14	58694/ 2024	12.07.20 24	CMP- 289/202 4	S. MOHARANA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024- 07-09	WRIT BRANC H-8	(Se at No- 39)
14	58696/ 2024	12.07.20 24	CMP- 663/202 4	P. BASTIA	C.O.	COU RT NO. 20	Order Dtd. 2024- 09-17	WRIT BRANC H-4	(Se at No- 37)
15	58697/ 2024	12.07.20 24	CMP- 353/201 7	T.K. MOHANTY	C.O.	COU RT NO. 20	Order Dtd. 2024- 07-10	WRIT BRANC H-1	(Se at No- 4)
15	58699/ 2024	12.07.20 24	WP (C) - 11241/2 008	B.K. SETHI	C.O.	COU RT NO. 20	Order Dtd. 2024- 07-11		(Se at No- 4)
15	58701/ 2024	12.07.20 24	WP (C) - 16538/2 024	SITANSU MOHAN SINGH	C.O.	COU RT NO. 20	Order Dtd. 2024- 07-11	WRIT BRANC H-7	(Se at No- 18)
15	58702/ 2024	12.07.20 24	WP (C) - 16133/2 024	S. MOHANTY	C.O.	COU RT NO. 20	Order Dtd. 2024- 07-11	WRIT BRANC H-2	(Se at No- 8)
15	58703/ 2024	12.07.20 24	WP (C) - 16132/2 024	SITANSU MOHAN SINGH	C.O.	COU RT NO. 20	Order Dtd. 2024- 07-11	WRIT BRANC H-2	(Se at No- 8)
15	58704/ 2024	12.07.20 24	WP (C) - 16529/2 024	SITANSU MOHAN SINGH	C.O.	COU RT NO. 20	Order Dtd. 2024- 07-11	WRIT BRANC H-7	(Se at No- 18)
15	58705/ 2024	12.07.20 24	WP (C) - 16537/2 024	SITANSU MOHAN SINGH	C.O.	COU RT NO. 20	Order Dtd. 2024- 07-11	WRIT BRANC H-7	(Se at No- 18)
15	58706/ 2024	12.07.20	WP (C) -	SITANSU	C.O.	COU	Order Dtd. 2024-	WRIT	(Se

7	2024	24	16531/2024	MOHAN SINGH		RT NO. 20	07-11	BRANCH-7	at No-18)
158	58707/2024	12.07.2024	WP (C) - 16530/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-07-11	WRIT BRANCH-7	(Se at No-18)
159	58709/2024	12.07.2024	ABLAPL-3299/2024	BALARAM SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-07-11		(Se at No-18)
160	58710/2024	12.07.2024	ABLAPL-5268/2024	RAHUL SETHI	C.O.	COURT NO. 20	Order Dtd. 2024-07-11		(Se at No-18)
161	58712/2024	12.07.2024	WP (C) - 14632/2024	K. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-07-15	WRIT BRANCH-2	(Se at No-6)
162	58713/2024	12.07.2024	WP (C) - 15212/2024	R.K. BISOI	C.O.	COURT NO. 10	Order Dtd. 2024-07-09	WRIT BRANCH-8	(Se at No-40)
163	58714/2024	12.07.2024	WP (C) - 15203/2024	RAMA KRISHNA BISOI	C.O.	COURT NO. 10	Order Dtd. 2024-07-09	WRIT BRANCH-8	(Se at No-40)
164	58715/2024	12.07.2024	WP (C) - 15204/2024	RAMA KRISHNA BISOI	C.O.	COURT NO. 10	Order Dtd. 2024-07-09	WRIT BRANCH-8	(Se at No-40)
165	58716/2024	12.07.2024	WP (C) - 15206/2024	RAMA KRISHNA BISOI	C.O.	COURT NO. 10	Order Dtd. 2024-07-09	WRIT BRANCH-8	(Se at No-40)
166	58717/2024	12.07.2024	WP (C) - 15208/2024	R.K. BISOI	C.O.	COURT NO. 10	Order Dtd. 2024-07-09	WRIT BRANCH-8	(Se at No-40)
167	58718/2024	12.07.2024	WP (C) - 15209/2024	R.K. BISOI	C.O.	COURT NO. 10	Order Dtd. 2024-07-09	WRIT BRANCH-8	(Se at No-40)
168	58719/2024	12.07.2024	WP (C) - 15044/2024	M.R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-07-09	WRIT BRANCH-6	(Se at No-26)
169	58720/2024	12.07.2024	WP (C) - 15668/2024	M.R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-07-09	WRIT BRANCH-4	(Se at No-17)

17	58721/2024	12.07.2024	WP (C) - 15666/2024	M.R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-07-09	WRIT BRANCH-4	(Seat No-17)
17	58722/2024	12.07.2024	WP (C) - 15202/2024	R.K. BISOI	C.O.	COURT NO. 10	Order Dtd. 2024-07-09	WRIT BRANCH-8	(Seat No-40)
17	58723/2024	12.07.2024	WP (C) - 9901/2024	P.K. JENA	C.O.	COURT NO. 10	Order Dtd. 2024-07-09	WRIT BRANCH-4	(Seat No-19)
17	58724/2024	12.07.2024	BLAPL-6601/2024	R K BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-07-09		(Seat No-19)
17	58725/2024	12.07.2024	MATA-53/2018	P.K CHAND	C.O.	COURT NO. 10	Order Dtd. 2024-07-10	FIRST APPEAL	(Seat No-3)
17	58726/2024	12.07.2024	SA-320/2000	P.C. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-07-11	SECOND APPEAL	(Seat No-7)
17	58727/2024	12.07.2024	SA-53/1992	B. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-07-11	SECOND APPEAL	(Seat No-3)
17	58728/2024	12.07.2024	WPC (OA) - 1304/2018	P.N. PATTNAIK	C.O.	COURT NO. 10	Order Dtd. 2024-07-09	OA Branch	(Seat No-1)
17	58729/2024	12.07.2024	WPC (OAC) - 1131/2018	T.K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-07-10	OA Branch	(Seat No-1)
17	58730/2024	12.07.2024	WPC (OAC) - 291/2018	T. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-07-11	OA Branch	(Seat No-1)
18	58731/2024	12.07.2024	WP (C) - 23536/2023	S.K. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-07-11	WRIT BRANCH-4	(Seat No-19)
18	58732/2024	12.07.2024	WP (C) - 8157/2023	S. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-07-09	WRIT BRANCH-3	(Seat No-33)
18	58733/2024	12.07.2024	WP (C) - 16086/2023	DR.PURUSOTTAM CHULI	C.O.	COURT NO.	Order Dtd. 2024-07-11	WRIT BRANCH-6	(Seat No-

						10			35)
183	58734/2024	12.07.2024	ABLAPL-6638/2024	PRATIMA BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-07-04		(Seat No-35)
184	58736/2024	12.07.2024	CRLMP-994/2024	KALI PRASAD MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-07-11	WRIT BRANCH-8	(Seat No-39)
185	58737/2024	12.07.2024	WP (C) - 16292/2024	S.K.SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-08-05	WRIT BRANCH-4	(Seat No-46)
186	58738/2024	12.07.2024	CRLMP-981/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 16	Order Dtd. 2024-07-11	WRIT BRANCH-8	(Seat No-39)
187	58739/2024	12.07.2024	CONTC-1796/2017	KANTHAMANI SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-07-05	CONTE MPT	(Seat No-2)
188	58740/2024	12.07.2024	CRLMP-982/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 16	Order Dtd. 2024-07-11	WRIT BRANCH-8	(Seat No-39)
189	58741/2024	12.07.2024	WP (C) - 16330/2024	A MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-07-09	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
190	58742/2024	12.07.2024	CRLMP-986/2024	P.K. PAL	C.O.	COURT NO. 16	Order Dtd. 2024-07-11	WRIT BRANCH-8	(Seat No-39)
191	58743/2024	12.07.2024	WP (C) - 18827/2020	M K SWAIN	C.O.	COURT NO. 16	Order Dtd. 2024-06-25	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
192	58744/2024	12.07.2024	CRLMP-987/2024	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 3	Order Dtd. 2024-07-30	WRIT BRANCH-8	(Seat No-39)
193	58745/2024	12.07.2024	CRLMP-984/2024	BALARAM SINGH	C.O.	COURT NO. 3	Order Dtd. 2024-07-11	WRIT BRANCH-8	(Seat No-39)

194	58746/2024	12.07.2024	WP (C) - 18827/2020	BIJAY KUMAR SETHI	C.O.	COURT NO. 3	Order Dtd. 2024-06-25	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-111)
195	58747/2024	12.07.2024	CRLMP-985/2024	B. DAS	C.O.	COURT NO. 3	Order Dtd. 2024-07-11	WRIT BRANCH-8	(Seat No-39)
196	58748/2024	12.07.2024	WP (C) - 16293/2024	A K MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-07-09	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-106)
197	58749/2024	12.07.2024	MSA-21/2024	R.K. MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2024-08-05	MISC. APPEAL SEC.	(Seat No-5)
198	58750/2024	12.07.2024	WP (C) - 16120/2024	BRAJA KISHORE SINGH	C.O.	COURT NO. 17	Order Dtd. 2024-07-10	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-105)
199	58751/2024	12.07.2024	CRLA-310/2024	S. BARIK	C.O.	COURT NO. 3	Order Dtd. 2024-08-27	CRIMINAL APPEAL	(Seat No-10)
200	58752/2024	12.07.2024	CRLA-375/2024	P.C. DAS	C.O.	COURT NO. 7	Order Dtd. 2024-07-18	CRIMINAL APPEAL	(Seat No-10)
201	58753/2024	12.07.2024	WP (C) - 16448/2024	MRUTYUNJAY PAGAL	C.O.	COURT NO. 7	Order Dtd. 2024-07-11	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-108)
202	58754/2024	12.07.2024	WP (C) - 6130/2022	PURUSOTTAM CHULI	C.O.	COURT NO. 7	Order Dtd. 2024-07-11	WRIT BRANCH-3	(Seat No-28)
203	58755/2024	12.07.2024	CRLA-448/2024	R K MALLICK	C.O.	COURT NO. 7	Order Dtd. 2024-07-16	CRIMINAL APPEAL	(Seat No-10)

20	58757/2024	12.07.2024	WPC (OA) - 1300/2018	M.R. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-07-09	OA Branch	(Seat No-1)
20	58758/2024	12.07.2024	CRA-294/1995	P K BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-07-10	CRIMINAL APPEAL	(Seat No-8)
20	58759/2024	12.07.2024	WP (C) - 15573/2024	S.R. PANI	C.O.	COURT NO. 7	Order Dtd. 2024-07-11	WRIT BRANCH-3	(Seat No-33)
20	58760/2024	12.07.2024	CRLA-660/2024	RAHUL SETHI	C.O.	COURT NO. 7	Order Dtd. 2024-08-21	CRIMINAL APPEAL	(Seat No-11)
20	58761/2024	12.07.2024	WP (C) - 16190/2024	BRAJA KISHORE SINGH	C.O.	COURT NO. 7	Order Dtd. 2024-07-10	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-105)
20	58762/2024	12.07.2024	ARBA-30/2019	S. BISWAL	C.O.	COURT NO. 7	Order Dtd. 2024-06-20	M.J.C.	(Seat No-1)
21	58764/2024	12.07.2024	ARBA-28/2019	S. BISWAL	C.O.	COURT NO. 7	Order Dtd. 2024-05-20	M.J.C.	(Seat No-1)
21	58765/2024	12.07.2024	WP (C) - 15728/2024	GIRISH KU. SUNDARAY	C.O.	COURT NO. 7	Order Dtd. 2024-07-10	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-101)
21	58766/2024	12.07.2024	WP (C) - 15728/2024	S K BISWAL	C.O.	COURT NO. 7	Order Dtd. 2024-07-10	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-101)
21	58768/2024	12.07.2024	ARBA-29/2019	S. BISWAL	C.O.	COURT NO. 7	Order Dtd. 2024-05-20	M.J.C.	(Seat No-1)
21	58769/2024	12.07.2024	WP (C) - 16447/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO.	Order Dtd. 2024-07-11	WRIT BRANCH	(Seat No-

						7		(DIVISION BENCH -1)	108)
21	58770/2024	12.07.2024	WP (C) - 16227/2024	SUDARSAN BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-07-11	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-106)
21	58774/2024	12.07.2024	ABLAPL-3818/2024	M.R SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-07-10	BAIL-2	(Seat No-9)
21	58775/2024	12.07.2024	WP (C) - 16200/2024	SESHADEV BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-07-10	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-105)
21	58776/2024	12.07.2024	WP (C) - 16347/2024	SARAT KU PRADHAN	C.O.	COURT NO. 7	Order Dtd. 2024-08-29	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-107)
21	58779/2024	12.07.2024	ABLAPL-3859/2024	J.P. KAR	C.O.	COURT NO. 2	Order Dtd. 2024-07-10		(Seat No-107)
22	58780/2024	12.07.2024	WP (C) - 16494/2024	P N JENA	C.O.	COURT NO. 2	Order Dtd. 2024-07-11	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-108)
22	58785/2024	12.07.2024	BLAPL-2568/2022	S.K. BISWAL	C.O.	COURT NO. 11	Order Dtd. 9999-12-31	BAIL-1	(Seat No-1)
22	58786/2024	12.07.2024	ABLAPL-12225/2023	G. ROUT	C.O.	COURT NO. 11	Order Dtd. 2023-10-19	BAIL-1	(Seat No-5)
22	58787/2024	12.07.2024	ABLAPL-13039/2023	R.K. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2023-12-19	BAIL-2	(Seat No-8)

22	58788/2024	12.07.2024	BLAPL-5377/2024	S MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-07-11	BAIL-1	(Seat No-1)
22	58789/2024	12.07.2024	ABLAPL-13071/2023	ACHYUTANANDA PATTANAIAK	C.O.	COURT NO. 11	Order Dtd. 2023-11-14	BAIL-2	(Seat No-8)
22	58790/2024	12.07.2024	BLAPL-3769/2024	S BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-07-11	BAIL-2	(Seat No-7)
22	58791/2024	12.07.2024	BLAPL-5453/2024	R K MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-07-02		(Seat No-7)
22	58792/2024	12.07.2024	CRLMA-73/2024	B.K. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-07-10	BAIL-1	(Seat No-5)
22	58793/2024	12.07.2024	TRP (C) - 86/2024	S.S. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-09-09	M.J.C.	(Seat No-6)
23	58794/2024	12.07.2024	TRP (C) - 133/2024	S. DASH	C.O.	COURT NO. 11	Order Dtd. 2024-08-07	M.J.C.	(Seat No-6)
23	58795/2024	12.07.2024	TRP (C) - 61/2023	N.R. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-07-10	M.J.C.	(Seat No-6)
23	58796/2024	12.07.2024	TRP (C) - 61/2023	S. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-07-10	M.J.C.	(Seat No-6)
23	58798/2024	12.07.2024	TRP (C) - 161/2024	K.K. NATH	C.O.	COURT NO. 11	Order Dtd. 2024-07-25	M.J.C.	(Seat No-6)
23	58799/2024	12.07.2024	TRP (C) - 171/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-07-25	M.J.C.	(Seat No-6)
23	58800/2024	12.07.2024	TRPCRL-25/2024	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-07-19	BAIL-1	(Seat No-3)
23	58801/2024	12.07.2024	TRPCRL-27/2024	A. DAS	C.O.	COURT NO.	Order Dtd. 2024-07-11	BAIL-1	(Seat No-

						11			3)
23 7	58802/ 2024	12.07.20 24	TRPCRL- 27/2024	A. DAS	C.O.	COU RT NO. 11	Order Dtd. 2024- 07-11	BAIL- 1	(Se at No- 3)
23 8	58805/ 2024	12.07.20 24	TRP (C) - 273/201 9	A. DAS	C.O.	COU RT NO. 11	Order Dtd. 2024- 07-11	M.J.C .	(Se at No- 6)
23 9	58806/ 2024	12.07.20 24	WP (C) - 15899/2 024	R.K. DEHURY	C.O.	COU RT NO. 10	Order Dtd. 2024- 08-01	WRIT BRANC H-7	(Se at No- 15)
24 0	58807/ 2024	12.07.20 24	TRP (C) - 273/201 9	A. DAS	C.O.	COU RT NO. 10	Order Dtd. 2024- 07-11	M.J.C .	(Se at No- 6)
24 1	58809/ 2024	12.07.20 24	TRPCRL- 100/201 9	A. DAS	C.O.	COU RT NO. 10	Order Dtd. 2024- 07-11	BAIL- 2	(Se at No- 7)
24 2	58810/ 2024	12.07.20 24	TRPCRL- 100/201 9	A. DAS	C.O.	COU RT NO. 10	Order Dtd. 2024- 07-11	BAIL- 2	(Se at No- 7)
24 3	58812/ 2024	12.07.20 24	WP (C) - 16168/2 024	A. DAS	C.O.	COU RT NO. 10	Order Dtd. 2024- 07-10	WRIT BRANC H-2	(Se at No- 8)
24 4	58813/ 2024	12.07.20 24	WP (C) - 16413/2 024	S. DAS	C.O.	COU RT NO. 10	Order Dtd. 2024- 07-11	WRIT BRANC H-6	(Se at No- 35)
24 5	58815/ 2024	12.07.20 24	RSA- 191/202 4	J. SAHOO	C.O.	COU RT NO. 11	Order Dtd. 2024- 09-09	SECON D APPEA L	(Se at No- 5)
24 6	58818/ 2024	12.07.20 24	CRLMA- 111/202 4	K. SAHOO	C.O.	COU RT NO. 11	Order Dtd. 2024- 07-11	BAIL- 2	(Se at No- 16)
24 7	58819/ 2024	12.07.20 24	CRLMA- 86/2023	A.K. SARANGI	C.O.	COU RT NO. 11	Order Dtd. 2024- 07-11	BAIL- 2	(Se at No- 9)
24 8	58820/ 2024	12.07.20 24	ABLAPL- 4669/20 24	BALARAM SINGH	C.O.	COU RT NO. 2	Order Dtd. 2024- 05-14		(Se at No- 9)
24 9	58823/ 2024	12.07.20 24	ABLAPL- 4235/20	A SAHOO	C.O.	COU RT	Order Dtd. 2024- 07-10	BAIL- 1	(Se at

			24			NO. 2			No-3)
250	58827/2024	12.07.2024	WP (C) - 13616/2023	P K MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2024-10-28	WRIT BRANCH-7	(Seat No-44)
251	58830/2024	12.07.2024	WP (C) - 41504/2023	P K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-10-28	WRIT BRANCH-3	(Seat No-14)
252	58832/2024	12.07.2024	WP (C) - 9170/2024	PRASANJIT BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-07-11	WRIT BRANCH-3	(Seat No-11)
253	58834/2024	12.07.2024	WP (C) - 9170/2024	R K DEHURY	C.O.	COURT NO. 23	Order Dtd. 2024-07-11	WRIT BRANCH-3	(Seat No-11)
254	58835/2024	12.07.2024	WP (C) - 33529/2023	S MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2024-07-11	WRIT BRANCH-2	(Seat No-50)
255	58837/2024	12.07.2024	WP (C) - 25859/2017	S BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-07-11	WRIT BRANCH-3	(Seat No-28)
256	58838/2024	12.07.2024	WP (C) - 16196/2024	R K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-11	WRIT BRANCH-2	(Seat No-8)
257	58840/2024	12.07.2024	WP (C) - 33529/2023	S MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2024-07-11	WRIT BRANCH-2	(Seat No-50)
258	58841/2024	12.07.2024	WP (C) - 16399/2024	P K LENKA	C.O.	COURT NO. 23	Order Dtd. 2024-07-11	WRIT BRANCH-5	(Seat No-21)
259	58842/2024	12.07.2024	WP (C) - 16344/2024	MOTILAL MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-07-11	WRIT BRANCH-5	(Seat No-21)
260	58843/2024	12.07.2024	WP (C) - 15676/2024	DIBYAKANTA DASH	C.O.	COURT NO. 23	Order Dtd. 2024-07-11	WRIT BRANCH-4	(Seat No-17)
261	58844/2024	12.07.2024	FAO-214/2024	S.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-07-10	MISC. APPEAL SEC.	(Seat No-2)
26	58845/	12.07.20	WP (C) -	N K ROUT	C.O.	COU	Order Dtd. 2024-	WRIT	(Se

2	2024	24	15681/2 024			RT NO. 23	07-11	BRANC H-4	at No- 17)
26 3	58847/ 2024	12.07.20 24	WP (C) - 15615/2 024	N K ROUT	C.O.	COU RT NO. 23	Order Dtd. 2024- 07-11	WRIT BRANC H-4	(Se at No- 17)
26 4	58848/ 2024	12.07.20 24	FAO- 289/202 4	S SAHOO	C.O.	COU RT NO. 23	Order Dtd. 2024- 07-11	MISC. APPEA L SEC.	(Se at No- 2)
26 5	58849/ 2024	12.07.20 24	WP (C) - 15624/2 024	N K ROUT	C.O.	COU RT NO. 23	Order Dtd. 2024- 07-11	WRIT BRANC H-4	(Se at No- 17)
26 6	58850/ 2024	12.07.20 24	WP (C) - 15627/2 024	N K ROUT	C.O.	COU RT NO. 23	Order Dtd. 2024- 07-11	WRIT BRANC H-4	(Se at No- 17)
26 7	58851/ 2024	12.07.20 24	FAO- 289/202 4	L DASH	C.O.	COU RT NO. 23	Order Dtd. 2024- 07-11	MISC. APPEA L SEC.	(Se at No- 2)
26 8	58852/ 2024	12.07.20 24	WP (C) - 16550/2 024	P K MOHANTY	C.O.	COU RT NO. 23	Order Dtd. 2024- 09-11	WRIT BRANC H-7	(Se at No- 18)
26 9	58853/ 2024	12.07.20 24	WP (C) - 12805/2 024	R K MOHANTY	C.O.	COU RT NO. 23	Order Dtd. 2024- 07-11	WRIT BRANC H-5	(Se at No- 20)
27 0	58854/ 2024	12.07.20 24	WP (C) - 13908/2 024	P K JENA	C.O.	COU RT NO. 23	Order Dtd. 2024- 11-20	WRIT BRANC H-1	(Se at No- 31)
27 1	58855/ 2024	12.07.20 24	FAO- 288/202 4	L DASH	C.O.	COU RT NO. 23	Order Dtd. 2024- 07-11	MISC. APPEA L SEC.	(Se at No- 2)
27 2	58856/ 2024	12.07.20 24	WP (C) - 14943/2 024	ACHYUTANANDA PATTANAIAK	C.O.	COU RT NO. 23	Order Dtd. 2024- 07-11	WRIT BRANC H-5	(Se at No- 20)
27 3	58857/ 2024	12.07.20 24	WP (C) - 15056/2 024	RABI NARAYAN BEHERA	C.O.	COU RT NO. 23	Order Dtd. 2024- 07-11	WRIT BRANC H-6	(Se at No- 26)
27 4	58858/ 2024	12.07.20 24	WP (C) - 15608/2 024	SRINIBASH MOHANTY	C.O.	COU RT NO. 23	Order Dtd. 2024- 11-11	WRIT BRANC H-4	(Se at No- 17)

27	58859/2024	12.07.2024	FAO-288/2024	L DASH	C.O.	COURT NO. 23	Order Dtd. 2024-07-11	MISC. APPEAL SEC.	(Seat No-2)
27	58860/2024	12.07.2024	WP (C) - 15752/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-11-11	WRIT BRANCH-6	(Seat No-16)
27	58861/2024	12.07.2024	WP (C) - 16046/2024	K K NATH	C.O.	COURT NO. 23	Order Dtd. 2024-09-17	WRIT BRANCH-1	(Seat No-4)
27	58862/2024	12.07.2024	WP (C) - 16115/2024	N K ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-07-11	WRIT BRANCH-2	(Seat No-8)
27	58863/2024	12.07.2024	FAO-290/2024	S SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-07-11	MISC. APPEAL SEC.	(Seat No-2)
28	58864/2024	12.07.2024	WP (C) - 16214/2024	N K ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-07-11	WRIT BRANCH-4	(Seat No-46)
28	58865/2024	12.07.2024	WP (C) - 16126/2024	N K ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-07-11	WRIT BRANCH-2	(Seat No-8)
28	58866/2024	12.07.2024	FAO-290/2024	L DASH	C.O.	COURT NO. 23	Order Dtd. 2024-07-11	MISC. APPEAL SEC.	(Seat No-2)
28	58867/2024	12.07.2024	WP (C) - 9748/2024	P SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-07-11	WRIT BRANCH-2	(Seat No-34)
28	58868/2024	12.07.2024	WP (C) - 10279/2024	J P KAR	C.O.	COURT NO. 23	Order Dtd. 2024-07-11	WRIT BRANCH-7	(Seat No-5)
28	58869/2024	12.07.2024	FAO-293/2024	N.K. SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2024-07-11	MISC. APPEAL SEC.	(Seat No-2)
28	58870/2024	12.07.2024	WP (C) - 11151/2024	S S BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-11-20	WRIT BRANCH-2	(Seat No-7)
28	58871/2024	12.07.2024	FAO-293/2024	A.K. BARIK	C.O.	COURT NO.	Order Dtd. 2024-07-11	MISC. APPEAL	(Seat No-

						23		SEC.	2)
28	58872/2024	12.07.2024	WP (C) - 16604/2024	S.K. RATH	C.O.	COURT NO. 23	Order Dtd. 2024-07-11		(Seat No-2)
28	58873/2024	12.07.2024	WP (C) - 30985/2023	S.K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-07-11	WRIT BRANCH-5	(Seat No-32)
29	58874/2024	12.07.2024	WP (C) - 11280/2024	B R SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2024-07-11	WRIT BRANCH-3	(Seat No-33)
29	58875/2024	12.07.2024	WP (C) - 11519/2024	S MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2024-07-11	WRIT BRANCH-6	(Seat No-16)
29	58876/2024	12.07.2024	WP (C) - 11668/2024	PRAMOD KUMAR JENA	C.O.	COURT NO. 23	Order Dtd. 2024-07-11	WRIT BRANCH-7	(Seat No-15)
29	58877/2024	12.07.2024	WP (C) - 11787/2024	RANJIT MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-11	WRIT BRANCH-1	(Seat No-4)
29	58878/2024	12.07.2024	WP (C) - 11788/2024	S K BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-07-11	WRIT BRANCH-1	(Seat No-4)
29	58879/2024	12.07.2024	ABLAPL-4814/2024	M.R. RAUTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-07-10		(Seat No-4)
29	58880/2024	12.07.2024	WP (C) - 10451/2019	J K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-07-11	WRIT BRANCH-3	(Seat No-28)
29	58881/2024	12.07.2024	WP (C) - 13335/2018	P K MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-07-11	WRIT BRANCH-6	(Seat No-24)
29	58882/2024	12.07.2024	WP (C) - 30405/2023	S K BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-07-11	WRIT BRANCH-8	(Seat No-40)
29	58883/2024	12.07.2024	WP (C) - 14163/2015	J.K. MOHARANA	C.O.	COURT NO. 2	Order Dtd. 2024-07-09	WRIT BRANCH-7	(Seat No-15)
30	58884/2024	12.07.2024	ABLAPL-4020/20	D. MOHAPATRA	C.O.	COURT	Order Dtd. 2024-05-01		(Seat

			24			NO. 2			No-15)
30 1	58885/ 2024	12.07.20 24	ABLAPL- 4670/20 24	PRADIPTA KUMAR MOHANTY	C.O.	COU RT NO. 2	Order Dtd. 2024- 07-11	BAIL- 1	(Se at No- 5)
30 2	58886/ 2024	12.07.20 24	WP (C) - 16513/2 024	S. K. LENKA	C.O.	COU RT NO. 16	Order Dtd. 2024- 07-11	WRIT BRANC H-7	(Se at No- 18)
30 3	58887/ 2024	12.07.20 24	WP (C) - 16961/2 024	D. NAYAK	C.O.	COU RT NO. 23	Order Dtd. 2024- 08-28		(Se at No- 18)
30 4	57935/ 2024	12.07.20 24	BLAPL- 5998/20 24	JAYASHREE BEHERA	GENE RAL		Order Dtd. 2024- 07-10		(Se at No- 18)
30 5	58502/ 2024	12.07.20 24	WP (C) - 2407/20 22	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024- 05-30	WRIT BRANC H-5	(Se at No- 21)
30 6	58503/ 2024	12.07.20 24	WP (C) - 22747/2 015	SABITRI PATTNAIK	GENE RAL		Order Dtd. 2024- 02-28	WRIT BRANC H-5	(Se at No- 23)
30 7	58504/ 2024	12.07.20 24	WP (C) - 15711/2 024	MANAS RANJAN SAHOO	GENE RAL		Order Dtd. 2024- 07-03	WRIT BRANC H-6	(Se at No- 16)
30 8	58505/ 2024	12.07.20 24	WP (C) - 16532/2 024	MANAS PATI	GENE RAL		Order Dtd. 2024- 07-10	WRIT BRANC H-7	(Se at No- 18)
30 9	58506/ 2024	12.07.20 24	WP (C) - 2407/20 22	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024- 05-30	WRIT BRANC H-5	(Se at No- 21)
31 0	58507/ 2024	12.07.20 24	ABLAPL- 6722/20 24	KULDEEP MOHANTY	GENE RAL		Order Dtd. 2024- 07-09		(Se at No- 21)
31 1	58508/ 2024	12.07.20 24	WA- 1311/20 22	ALOK MALI	GENE RAL		Judgement Dtd. 2024-06-26	WRIT APPEA L	(Se at No- 2)
31 2	58630/ 2024	12.07.20 24	WP (C) - 2409/20 22	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2024- 05-30	WRIT BRANC H-5	(Se at No- 21)
31	58632/ 2024	12.07.20	WP (C) -	SANJAY KUMAR	GENE		Order Dtd. 2024-	WRIT	(Se

3	2024	24	2755/2022	BEHERA	RAL		05-30	BRANCH-1	at No-1)
314	58635/2024	12.07.2024	WP (C) - 14194/2007	PARTHASARATHI JENA	GENERAL		Order Dtd. 2023-12-13	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
315	58663/2024	12.07.2024	WP (C) - 2999/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-05-30	WRIT BRANCH-5	(Seat No-21)
316	58668/2024	12.07.2024	WP (C) - 7030/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-05-30	WRIT BRANCH-4	(Seat No-19)
317	58670/2024	12.07.2024	WP (C) - 10519/2008	PARTHASARATHI JENA	GENERAL		Order Dtd. 2008-08-12	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
318	58672/2024	12.07.2024	BLAPL-5481/2022	SARBESWAR SAHOO	GENERAL		Order Dtd. 2024-07-11	BAIL-2	(Seat No-9)
319	58676/2024	12.07.2024	WP (C) - 16330/2024	SASANKA SEKHAR PAIKRAY	GENERAL		Order Dtd. 2024-07-09	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
320	58680/2024	12.07.2024	CRLMC-2402/2024	KULDEEP MOHANTY	GENERAL		Order Dtd. 2024-07-11		(Seat No-107)
321	58683/2024	12.07.2024	ABLAPL-6750/2024	KULDEEP MOHANTY	GENERAL		Order Dtd. 2024-07-10		(Seat No-107)
322	58684/2024	12.07.2024	CRLMC-2406/2024	KULDEEP MOHANTY	GENERAL		Order Dtd. 2024-07-09		(Seat No-107)
32	58685/	12.07.20	CONTC-	TAHASILDAR	GENE		Judgement Dtd.	CONTE	(Se

3	2024	24	2145/2019	ODAPADA	RAL		2019-11-28	MPT	at No-5)
324	58687/2024	12.07.2024	CONTC-664/2014	TAHASILDAR ODAPADA	GENERAL		Judgement Dtd. 2014-12-04		(Se at No-5)
325	58688/2024	12.07.2024	CRLMC-2281/2024	RABINDRANATH BARIK	GENERAL		Order Dtd. 2024-07-11	CRIMINAL MISC	(Se at No-7)
326	58689/2024	12.07.2024	WP (C) - 16295/2024	MANAS PATI	GENERAL		Order Dtd. 2024-07-10	WRIT BRANCH-4	(Se at No-46)
327	58690/2024	12.07.2024	CRLA-467/2018	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-07-11	CRIMINAL APPEAL	(Se at No-5)
328	58691/2024	12.07.2024	WP (C) - 16063/2024	MANAS PATI	GENERAL		Order Dtd. 2024-07-10	WRIT BRANCH-1	(Se at No-4)
329	58695/2024	12.07.2024	WP (C) - 15532/2024	JAWAHARLAL NAYAK	GENERAL		Order Dtd. 2024-07-02	WRIT BRANCH-3	(Se at No-33)
330	58698/2024	12.07.2024	WP (C) - 15845/2024	MANAS PATI	GENERAL		Order Dtd. 2024-07-10	WRIT BRANCH-7	(Se at No-15)
331	58708/2024	12.07.2024	CRLMP-983/2024	ROSHAN MISHRA	GENERAL		Petition With Annexures	WRIT BRANCH-8	(Se at No-39)
332	58711/2024	12.07.2024	TRP (C) - 162/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-07-10	M.J.C .	(Se at No-6)
333	58735/2024	12.07.2024	WP (C) - 10704/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-04-18	WRIT BRANCH-2	(Se at No-6)
334	58782/2024	12.07.2024	BLAPL-3454/2024	PUSPANJALI SAHU	GENERAL		Order Dtd. 2024-05-21		(Se at No-6)
335	58822/2024	12.07.2024	WP (C) - 7866/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-03-20	WRIT BRANCH-8	(Se at No-40)

33	58824/2024	12.07.2024	WP (C) - 8385/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-03-22	WRIT BRANCH-7	(Seat No-18)
33	58825/2024	12.07.2024	WP (C) - 7463/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-03-23	WRIT BRANCH-1	(Seat No-3)
33	58829/2024	12.07.2024	WP (C) - 7416/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-03-23	WRIT BRANCH-1	(Seat No-3)
33	58509/2024	12.07.2024	WP (C) - 17507/2007	S K PRADHAN	GENERAL		Order Dtd. 2009-05-04		(Seat No-3)
34	58510/2024	12.07.2024	WP (C) - 169/2013	M K MOHANTY	GENERAL		Order Dtd. 2024-07-01	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
34	58511/2024	12.07.2024	WP (C) - 1475/2024	S K LENKA	GENERAL		Order Dtd. 2024-07-03	WRIT BRANCH-5	(Seat No-22)
34	58512/2024	12.07.2024	WP (C) - 4064/2014	T K SAMAL	GENERAL		Order Dtd. 2023-02-14	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
34	58513/2024	12.07.2024	WP (C) - 4065/2014	T K SAMAL	GENERAL		Order Dtd. 2023-02-14	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
34	58514/2024	12.07.2024	WP (C) - 25711/2022	A K RANA	GENERAL		Order Dtd. 2022-09-30	WRIT BRANCH-8	(Seat No-40)
34	58515/2024	12.07.2024	WP (C) - 9614/2024	P K PRADHAN	GENERAL		Order Dtd. 2024-06-27	WRIT BRANCH-1	(Seat No-1)
34	58516/2024	12.07.2024	WP (C) - 3288/2023	B C SAHOO	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No-

									48)
347	58517/2024	12.07.2024	WPC (OAC)-3712/2017	B C PANDA	GENERAL		Order Dtd. 2024-07-01	OA Branch	(Seat No-1)
348	58518/2024	12.07.2024	CONTC-1216/2011	S DAS	GENERAL		Order Dtd. 2011-09-29		(Seat No-1)
349	58519/2024	12.07.2024	CONTC-6767/2021	P C PARIDA	GENERAL		Order Dtd. 2023-07-21	CONTE MPT	(Seat No-1)
350	58520/2024	12.07.2024	CONTC-501/2013	J KAUR	GENERAL		Order Dtd. 2019-03-29		(Seat No-1)
351	58521/2024	12.07.2024	JCRLA-3/2018	R K MOHANTY	GENERAL		Order Dtd. 2023-07-24	CRIMINAL APPEAL	(Seat No-4)
352	58522/2024	12.07.2024	MA-1097/1999	C R DAS	GENERAL		Order Dtd. 2004-06-25	MISC. APPEAL SEC.	(Seat No-6)
353	58523/2024	12.07.2024	MA-1096/1999	C R DAS	GENERAL		Order Dtd. 2019-09-05	MISC. APPEAL SEC.	(Seat No-6)
354	58524/2024	12.07.2024	MA-1098/1999	C R DAS	GENERAL		Order Dtd. 2019-09-05	MISC. APPEAL SEC.	(Seat No-6)
355	58525/2024	12.07.2024	CRLMC-3416/2023	S N SHARMA	GENERAL		Order Dtd. 2023-11-30	CRIMINAL MISC	(Seat No-1)
356	58526/2024	12.07.2024	OJC-12134/1998	A K SARANGI	GENERAL		Order Dtd. 1998-09-08		(Seat No-1)
357	58527/2024	12.07.2024	CRLREV-7/2011	N SAHOO	GENERAL		Order Dtd. 9999-12-31	CRIMINAL REVISION	(Seat No-2)
358	58539/2024	12.07.2024	WP (C)-20606/2023	DILLIP SAMAL	GENERAL		Order Dtd. 2024-07-11	WRIT BRANCH-4	(Seat No-38)
359	58686/2024	12.07.2024	CRLMC-3407/20	B R MOHANTY	GENERAL		Order Dtd. 5000-01-01	CRIMINAL	(Seat

			22					MISC	No-5)
360	58700/2024	12.07.2024	WP (C) - 16535/2024	SITANSU MOHAN SINGH	GENERAL		Order Dtd. 2024-07-11	WRIT BRANCH-7	(Se at No-18)
361	58756/2024	12.07.2024	WPC (OAC) - 4248/2015	P. RATH	GENERAL		Order Dtd. 2024-07-10	OA Branch	(Se at No-1)
362	58763/2024	12.07.2024	WP (C) - 16957/2011	K SAHOO	GENERAL		Order Dtd. 2011-06-30		(Se at No-1)
363	58767/2024	12.07.2024	CONTC-1216/2011	K SAHOO	GENERAL		Order Dtd. 2011-09-29		(Se at No-1)
364	58771/2024	12.07.2024	BLAPL-4008/2024	D MALLICK	GENERAL		Order Dtd. 2024-07-03	BAIL-2	(Se at No-9)
365	58772/2024	12.07.2024	WP (C) - 32823/2023	R PRUSTY	GENERAL		Order Dtd. 2024-06-28	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-103)
366	58773/2024	12.07.2024	WP (C) - 14103/2024	S S PRUSTY	GENERAL		Order Dtd. 2024-06-27	WRIT BRANCH-3	(Se at No-28)
367	58777/2024	12.07.2024	CRLREV-931/2011	R K MANGARAJ	GENERAL		Order Dtd. 2024-06-20Petition,Annexure,Entire Order,	CRIMINAL REVISION	(Se at No-5)
368	58778/2024	12.07.2024	WP (C) - 16957/2011	S.DAS	GENERAL				(Se at No-5)
369	58781/2024	12.07.2024	CONTC-72/2018	L D SAHOO	GENERAL		Order Dtd. 2024-07-05	CONTE MPT	(Se at No-1)
370	58783/2024	12.07.2024	RSA-151/2020	R S JENA	GENERAL		Order Dtd. 2024-05-01	SECOND APPEAL	(Se at No-6)
371	58784/2024	12.07.2024	MACA-602/201	R S JENA	GENERAL		Order Dtd. 2022-11-	MISC. APPEAL	(Se at

			9				16Vakalatnama, Affidavit,	L SEC.	No-1)
37	58797/2024	12.07.2024	CMP-580/2024	R K MOHANTY	GENERAL		Entire Order	WRIT BRANCH-3	(Seat No-14)
37	58803/2024	12.07.2024	CRLMC-2193/2024	S SAHU	GENERAL		Order Dtd. 2024-07-09		(Seat No-14)
37	58804/2024	12.07.2024	CRLMP-941/2024	S S ROUSTRAY	GENERAL		Order Dtd. 2024-06-28	WRIT BRANCH-8	(Seat No-39)
37	58808/2024	12.07.2024	CRLMC-3149/2022	B R MOHANTY	GENERAL		Order Dtd. 2023-09-04	CRIMINAL MISC	(Seat No-3)
37	58811/2024	12.07.2024	WP (C) - 16296/2024	A K MANTRY	GENERAL		Order Dtd. 2024-07-12	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
37	58814/2024	12.07.2024	WP (C) - 3932/2012	P PRUSTY	GENERAL		Order Dtd. 2024-06-28	WRIT BRANCH-1	(Seat No-1)
37	58816/2024	12.07.2024	WP (C) - 8789/2024	L PRADHAN	GENERAL		Order Dtd. 2024-04-12	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
37	58817/2024	12.07.2024	WP (C) - 3408/2008	U R PATRA	GENERAL		Order Dtd. 2024-02-15	WRIT BRANCH-2	(Seat No-9)
38	58821/2024	12.07.2024	WPC (OAC) - 4248/2015	P RATH	GENERAL		Order Dtd. 2024-07-10	OA Branch	(Seat No-1)
38	58826/2024	12.07.2024	WPC (OAC) - 3859/2013	M SAHOO	GENERAL		Order Dtd. 2023-04-29	OA Branch	(Seat No-1)
38	58828/2024	12.07.2024	WP (C) - 536/2008	C RANA	GENERAL		Order Dtd. 2008-01-16		(Seat No-1)

383	58831/2024	12.07.2024	MATA-6/2022	P N NAYAK	GENERAL		Order Dtd. 2023-11-13Appealmemo, Annexure,	FIRST APPEAL	(Seat No-5)
384	58833/2024	12.07.2024	CMAPL-103/2024	P N NAYAK	GENERAL		Order Dtd. 2024-06-19	M.J.C.	(Seat No-3)
385	58836/2024	12.07.2024	ABLAPL-4669/2024	S ROUT	GENERAL		Order Dtd. 2024-07-10		(Seat No-3)
386	58839/2024	12.07.2024	CRLREV-48/2023	S BISWAL	GENERAL		Order Dtd. 2024-02-07	CRIMINAL REVISION	(Seat No-2)
387	58846/2024	12.07.2024	OJC-837/1990	C RANA	GENERAL		Order Dtd. 9999-12-31Petition, Annexure,		(Seat No-2)

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